

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building 36, Janpath, New Delhi- 110001

Ph: 23753942, Fax-23753923

Petition No.: 360/TT/2023

Date::15.4.2024

To

Shri B.B. Rath
Senior General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Petition for for determination of transmission tariff from COD to 31.3.2024 for Replacement of 1x315 MVA, 400/220kV ICT (ICT-1) at 400/220kV Ludhiana (PG) Substation with 1x500MVA, 400/220kV ICT under “Replacement of 1x315 MVA 400/220kV ICT (ICT-1) at 400/220kV Ludhiana (PG) S/s with 1x500MVA 400/220kV ICT”.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 28(10) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 28.4.2024:

2019-24 period

- a) Soft copy of tariff forms (in .xlsx format) for all transmission assets.
- b) Submit the Revised Cost Estimate (RCE) for the project along with detailed justification for the cost overrun.
- c) Confirm whether the initial spares claimed is included in the Capital Cost and ACE submitted in the Auditor's Certificate? Further, please submit the Initial Spares discharge details.
- d) Submit the detailed bifurcation of ACE claimed under the different regulations for all assets.
- e) Package-wise and vendor-wise details of the Additional Capital Expenditure (ACE) claimed in 2019-24 period.

Forms

- a) Form 10B
- 2. Confirm whether there is no further additional information required to be submitted by the Petitioner.
- 3. Confirm whether all the assets under the instant Transmission Scheme have been completed and whether they are covered under the instant petition.
- 4. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/-
(Kamal Kishor)
Assistant Chief (Law)

